High Court of Jammu & Kashmir and Ladakh at Jammu (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: ofafrory/Rg/c/ Dated: ob/or/rory

It is hereby notified that the below mentioned Advocates have voluntarily suspended their practice and surrendered their original Certificates of Enrolment and as such, their Certificates of Enrolment are suspended with effect from the date(s) shown against each:-

S.No	Name of Advocate	Date of Surrender	Enrollment No. & Date
1.	Ms. Chesfeeda Shafi D/O Mohd Shafi Wani R/O Reshipora, Saloora, Ganderbal	19.10.2023	JK-479/15 Dt.18.12.2015
2	Sh. Syed Mohd Syed S/O Sh.Syed Moon Bashir R/O Bellow Dargund, Sheikhar, District Pulwama	02.01.2024	JK-169/12 Dt.06.06.2012
3	Sh. Suresh Kumar S/O Sh. Ram Lal R/O Village Khandwal, Tehsil Jammu South, District Jammu	13.10.2023	JK-235/13 Dt.12.07.2013
4	Sh. Balwinder Kumar S/O Sh. Yash Paul R/O H.No.109, W.No.8, Dollian, Bari Brahmana, Samba	06.10.2023	JK-1498/11 Dt.22.11.2011
5	Sh. Ishfaq Ahmed S/O Sh. Mushtaq Ahmed R/O Marhote, Surankote, District Poonch.	30.01.2024	JK-531/14 Dt.15.12.2014
6	Sh. Sheab Aman S/O Sh. Amanullah Khan R/O Saw Doda	11.12.2023	JK-1562/11 Dt.23.12.2011
E	By Order.		100-02-2 06-02-2
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No: ______ No: ______ 29/6- 56/kg/cl Dated: ______ 06/02/2024

Registrar (Administration)

06/2/24

- 1. Registrar Judicial, High Court Wing Jammu/Srinagar.
- 2. Principal District & Sessions Judge, Ganderbal/Pulwama/Jammu/Samba/ Poonch/Bhaderwah.
- 3. Secretary, Bar Council of India, New Delhi.
- 4. President J&K High Court Bar Association, Jammu/Srinagar.
- 5. President District Bar Association Ganderbal/Pulwama/Jammu/Samba/ Poonch/Doda.
- 6. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
- CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to 7. upload the same on the official website of the High Court for information of all the concerned.
- 8. Mr./Ms.

.....for information.

Registrar (Administration)

06/02/2024

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